



Punjab Government Gazette

EXTRAORDINARY

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DEPARTMENT OF ELECTIONS

NOTIFICATION

The 14th March, 2017

No. Election-2017/R-3370.-In pursuance of Section 67 of the Representation of the People Act, 1951(143 of 1951), the following declaration containing the names of candidates elected in the constituencies referred to therein of the Punjab Legislative Assembly are published for general information:-

DECLARATIONS

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

1-Sujanpur Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

DINESH SINGH

VILL. PANGOLI CHAK MADHO SINGH,

TEHSIL & DISTT. PATHANKOT

Sponsored by BHARATIYA JANATA PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Pathankot

Date : 11.03.2017

Sd/-

Returning Officer,

1-Sujanpur Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

2-Bhoa (SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

JOGINDER PAL

VILLAGE BANI LODHI (LAHRI MAHATAN)

POST OFFICE SUNDER CHACK

TEHSIL & DISTT. PATHANKOT

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Pathankot

Date : 11.03.2017

Sd/-

Returning Officer,
2-Bhoa (SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

3-Pathankot Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

AMIT VIJ

H.NO. 269, DASHMESH COLONY, PATEL NAGAR, PATHANKOT

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Pathankot

Date : 11.03.2017

Sd/-

Returning Officer,
3-Pathankot Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

4-Gurdaspur Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

BARINDERMEET SINGH PAHRA

VILLAGE PAHRA, WARD NO. 9,

TEHSIL & DISTRICT GURDASPUR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Gurdaspur

Date : 11.03.2017

Sd/-

Returning Officer,

4-Gurdaspur Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

5-Dina Nagar(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

ARUNA CHAUDHARY

VILLAGE & PO AWANKHA,

TEHSIL & DISTT. GURDASPUR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Gurdaspur

Date : 11.03.2017

Sd/-

Returning Officer,

5-Dina Nagar(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

6-Qadian Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

FATEHJANG SINGH BAJWA

RAILWAY ROAD, SANT NAGAR, QADIAN

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Gurdaspur

Sd/-

Date : 11.03.2017

Returning Officer,

6-Qadian Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

7-Batala Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

LAKHBIR SINGH LODHINANGAL

VILLAGE LODHINANGAL, POST OFFICE FATEHGARH CHURIAN

TEHSIL BATALA.

Sponsored by SHIROMANI AKALI DAL has been duly elected to fill the seat in that House from the above constituency.

Place : Gurdaspur

Sd/-

Date : 11.03.2017

Returning Officer,

7-Batala Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

8-Sri Hargobindpur(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

BALWINDER SINGH

VILLAGE SHAHBAD, PO UMARPURA

TEHSIL BATALA, DISTT. GURDASPUR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Gurdaspur

Date : 11.03.2017

Sd/-

Returning Officer,

8-Sri Hargobindpur(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

9-Fatehgarh Churian Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

TRIPT RAJINDER SINGH BAJWA

CIVIL LINES QADIAN, DISTRICT GURDASPUR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Gurdaspur

Date : 11.03.2017

Sd/-

Returning Officer,

9-Fatehgarh Churian Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

10-Dera Baba Nanak Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SUKHJINDER SINGH RANDHAWA

VILL DHAROWALI, TEHSIL DERA BABA NANAK,

DISTT. GURDASPUR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Gurdaspur

Date : 11.03.2017

Sd/-

Returning Officer,

10-Dera Baba Nanak Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

11-Ajnala Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

HARPARTAP SINGH.

VILL- LAKHUWAL, TEHSIL AJNALA,

DISTT. AMRITSAR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Ajnala

Date : 11.03.2017

Sd/-

Returning Officer,

11-Ajnala Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

12-Raja Sansi Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SUKHBINDER SINGH SARKARIA

VILL. DHAUL KALAN, P.O. RAJASANSI

TEHSIL & DISTT. AMRITSAR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Amritsar

Date : 11.03.2017

Sd/-

Returning Officer,

12-Raja Sansi Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

13-Majitha Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

BIKRAM SINGH MAJITHIA

97-A, WARD NO. 5, MAJITHA

TEHSIL & DISTT. AMRITSAR

Sponsored by SHIROMANI AKALI DAL has been duly elected to fill the seat in that House from the above constituency.

Place : Amritsar

Date : 11.03.2017

Sd/-

Returning Officer,

13-Majitha Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

14-Jandiala(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SUKHWINDER SINGH DANNY BANDALA

VPO BUNDALA

TEHSIL & DISTRICT AMRITSAR (PUNJAB)

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Amritsar

Date : 11.03.2017

Sd/-

Returning Officer,

14-Jandiala(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

15-Amritsar North Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SUNIL DUTTI

H.NO. 9, SHAMSHER NAGAR, AMRITSAR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Amritsar

Date : 11.03.2017

Sd/-

Returning Officer,

15-Amritsar North Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

16-Amritsar West(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

RAJ KUMAR VERKA

40-C, KENNEDY AVENUE, MALL ROAD, AMRITSAR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Amritsar
Date : 11.03.2017

Sd/-
Returning Officer,
16-Amritsar West(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

17-Amritsar Central Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

OM PARKASH SONI

H. NO. 115, RANI KA BAGH, AMRITSAR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Amritsar
Date : 11.03.2017

Sd/-
Returning Officer,
17-Amritsar Central Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

18-Amritsar East Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

NAVJOT SINGH SIDHU

H. NO. 110, HOLI CITY

NEAR GUMTALA BYPASS, AMRITSAR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Amritsar

Date : 11.03.2017

Sd/-

Returning Officer,

18-Amritsar East Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

19-Amritsar South Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

INDERBIR SINGH BOLARIA

415/13, NAWAN KOT AMRITSAR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Amritsar

Date : 11.03.2017

Sd/-

Returning Officer,

19-Amritsar South Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

20-Attari (SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

TARSEM SINGH D.C.

VPO KATHANIA

TEHSIL AMRITSAR-2, DISTT. AMRITSAR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Amritsar

Date : 11.03.2017

Sd/-

Returning Officer,

20-Attari(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

21-Tarn Taran Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

DR. DHARAMBIR AGNIHOTRI

H. NO. 802, PREM NAGAR,

JANDIALA ROAD, TARN TARAN

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Tarn Taran

Date : 11.03.2017

Sd/-

Returning Officer,

21-Tarn Taran Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

22-Khem Karan Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SUKHPAL SINGH BHULLAR

VPO MAHMOODPURA

TAHSIL PATTI, DISTT. TARN TARAN

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Tarn Taran

Date : 11.03.2017

Sd/-

Returning Officer,

22-Khem Karan Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

23-Patti Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

HARMINDER SINGH GILL

WARD NO. 17, GARDEN COLONY PATTI,

TEHSIL PATTI, DISTT. TARN TARAN

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Tarn Taran

Date : 11.03.2017

Sd/-

Returning Officer,

23-Patti Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

24-Khadoor Sahib Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

RAMANJEET SINGH SAHOTA SIKKI

H.NO. 144, PHASE-I, COMPLEX, VILLAGE: GOINDWAL SAHIB

TEHSIL KHADOOR SAHIB, DISTT. TARN TARAN

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Tarn Taran

Date : 11.03.2017

Sd/-

Returning Officer,

24-Khadoor Sahib Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

25-Baba Bakala(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SANTOKH SINGH

VPO BHALAIPUR DOGRAN, TEHSIL-KHADOOR SAHIB

DISTT. TARN TARAN

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Baba Bakala

Date : 11.03.2017

Sd/-

Returning Officer,

25-Baba Bakala(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

26-Bholath Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SUKHPAL SINGH KHAIRA

VPO RAMGARH, TEHSIL BHOLATH, DISTT. KAPURTHALA

Sponsored by AAM AADMI PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Kapurthala

Date : 11.03.2017

Sd/-

Returning Officer,
26-Bholath Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

27-Kapurthala Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

RANA GURJIT SINGH

EKTA BHAWAN, CIRCULAR ROAD,

KAPURTHALA

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Kapurthala

Date : 11.03.2017

Sd/-

Returning Officer,
27-Kapurthala Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

28-Sultanpur Lodhi Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

NAVTEJ SINGH

VILLAGE BUSSOWAL, TEHSIL SULTANPUR LODHI

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Kapurthala

Date : 11.03.2017

Sd/-

Returning Officer,

28-Sultanpur Lodhi Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

29-Phagwara (SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SOM PARKASH

173, URBAN ESTATE, PHAGWARA

Sponsored by BHARATIYA JANATA PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Phagwara

Date : 11.03.2017

Sd/-

Returning Officer,

29-Phagwara(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

30-Phillaur(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

BALDEV SINGH KHAIRA

H.NO. 121, VILLAGE KHAIHIRA,

TEHSIL PHILLAUR, JALANDHAR

Sponsored by SHIROMANI AKALI DAL has been duly elected to fill the seat in that House from the above constituency.

Place : Jalandhar

Date : 11.03.2017

Sd/-

Returning Officer,

30-Phillaur(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

31-Nakodar Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

GURPRATAP SINGH WADALA

H.NO. 2, VILLAGE WADALA

P/O. WADALA, TEHSIL & DISTT. JALANDHAR

Sponsored by SHIROMANI AKALI DAL has been duly elected to fill the seat in that House from the above constituency.

Place : Jalandhar

Date : 11.03.2017

Sd/-

Returning Officer,

31-Nakodar Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

32-Shahkot Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

AJIT SINGH KOHAR

VILL. KOHAR KHURAD, P/O TALWANDI BOOTIAN,

TEHSIL SHAHKOT, JALANDHAR

Sponsored by SHIROMANI AKALI DAL has been duly elected to fill the seat in that House from the above constituency.

Place : Jalandhar

Date : 11.03.2017

Sd/-

Returning Officer,

32-Shahkot Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

33-Kartarpur(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

CHAUDHARY SURINDER SINGH

VPO DHALIWAL, DISTT. JALANDHAR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Jalandhar

Date : 11.03.2017

Sd/-

Returning Officer,

33-Kartarpur(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

34-Jalandhar West(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SUSHIL KUMAR RINKU

H.NO. 19, GURU RAVIDASS NAGAR

BASTI DANISHMANDAN, JALANDHAR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Jalandhar

Date : 11.03.2017

Sd/-

Returning Officer,

34-Jalandhar West(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

35-Jalandhar Central Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

RAJINDER BERI

H. NO. 390/7, CENTRAL TOWN,

JALANDHAR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place: Jalandhar

Date : 11.03.2017

Sd/-

Returning Officer,

35-Jalandhar Central Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

36-Jalandhar North Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

AVTAR SINGH JUNIOR

169/

OLD RAILWAY ROAD, JALANDHAR CITY

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Jalandhar

Date : 11.03.2017

Sd/-

Returning Officer,

36-Jalandhar North Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

37-Jalandhar Cantt. Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

PARGAT SINGH POWAR

H.NO. 5, DASHMESH AVENUE, MITHAPUR, JALANDHAR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Jalandhar

Date : 11.03.2017

Sd/-

Returning Officer,

37-Jalandhar Cantt. Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

38-Adampur(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

PAWAN KUMAR TINU

HOUSE NO. 721/3, MOHALLA: JATTAN BAGICHI, ADAMPUR,

DISTT. JALANDHAR

Sponsored by SHIROMANI AKALI DAL has been duly elected to fill the seat in that House from the above constituency.

Place : Jalandhar

Date : 11.03.2017

Sd/-

Returning Officer,

38-Adampur(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

39-Mukerian Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

RAJNISH KUMAR "BABBI"

KARISHNA GALI, MUKERIAN,

TEHSIL MUKERIAN, DISTT. HOSHIARPUR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Hoshiarpur

Sd/-

Returning Officer,

39-Mukerian Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

40-Dasuya Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

ARUN DOGRA

VPO PALAHAR, TEHSIL MUKERIAN, DISTT. HOSHIARPUR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Hoshiarpur

Date : 11.03.2017

Sd/-

Returning Officer,

40-Dasuya Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

41-Urmar Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SANGAT SINGH GILZIAN

VILL. GILZIAN, P/O MIANI,

TEHSIL DASUYA, DISTT. HOSHIARPUR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place :Hoshiarpur

Date : 11.03.2017

Sd/-

Returning Officer,

41-Urmar Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

42-Sham Chaurasi(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

PAWAN KUMAR ADIA

H.NO. 152-L, MODEL TOWN, HOSHIARPUR

AT PRESENT VILLAGE BASSI UMAR KHAN, DISTT. HOSHIARPUR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Hoshiarpur

Date : 11.03.2017

Sd/-

Returning Officer,

42-Sham Chaurasi(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

43-Hoshiarpur Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SUNDAR SHAM ARORA

H.NO. 152, SHANKAR NAGAR,

FATEHGARH ROAD, DISTT. HOSHIARPUR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Hoshiarpur

Date : 11.03.2017

Sd/-

Returning Officer,

43-Hoshiarpur Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

44-Chabbewal(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

DR. RAJ KUMAR

VILLAGE MANJHI, P/O NARA,

TEHSIL & DISTT. HOSHIARPUR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Hoshiarpur

Date : 11.03.2017

Sd/-

Returning Officer,

44-Chabbewal(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

45-Garhshankar Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

JAI KRISHAN

NOORPUR BEDI ROAD, OPP. B.A.M. KHALSA COLLEGE GARHSHANKAR

TEHSIL GARHSHANKAR, DISTT. HOSHIARPUR

Sponsored by AAM AADMI PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Hoshiarpur

Date : 11.03.2017

Sd/-

Returning Officer,

45-Garhshankar Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

46-Banga(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SUKHWINDER KUMAR

SUKHMANI ENCLAVE, SOTRAN ROAD, BANGA

Sponsored by SHIROMANI AKALI DAL has been duly elected to fill the seat in that House from the above constituency.

Place : Chhokran

Date : 11.03.2017

Sd/-

Returning Officer,

46-Banga(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

47-Nawan Shahr Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

ANGAD SINGH

H.NO. 157, VILLAGE SALOH,

TEHSIL NAWANSHAHR, DISTT. SBS NAGAR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Chhokran

Date : 11.03.2017

Sd/-

Returning Officer,

47-Nawan Shahr Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

48-Balachaur Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

DARSHAN LAL

VILLAGE MANGUPUR, P.O. MAKHUPUR

TEHSIL BALACHAUR, DISTT. SBS NAGAR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Chhokaran

Date : 11.03.2017

Sd/-

Returning Officer,

48-Balachaur Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

49-Anandpur Sahib Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

KANWAR PAL SINGH

VILLAGE KHATANA P.O TIBBA TAPPRIAN

TEHSIL SHRI ANANDPUR SAHIB, DISTT. RUPNAGAR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Rupnagar

Date : 11.03.2017

Sd/-

Returning Officer,

49-Anandpur Sahib Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

50-Rupnagar Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

AMARJIT SINGH SANDOA

VILLAGE SANDOA, P/O NURPURBEDI,

TEHSIL SRI ANANDPUR SAHIB, DISTT. ROPAR

Sponsored by AAM AADMI PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Rupnagar

Date : 11.03.2017

Sd/-

Returning Officer,

50-Rupnagar Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

51-Chamkaur Sahib(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

CHARANJIT SINGH CHANNI

H.NO. 1661, GURDWARA ROAD KHARAR

TEHSIL KHARAR, DISTT. SAS NAGAR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Rupnagar

Date : 11.03.2017

Sd/-

Returning Officer,

51-Chamkaur Sahib(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

52-Kharar Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

KANWAR SANDHU

H.NO.248, WWRW SOCIETY, BLOCK C, KANSAL TEH KHARAR,

DISTRICT SAHIBZADA AJIT SINGH NAGAR

Sponsored by AAM AADMI PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : S.A.S. Nagar

Date : 11.03.2017

Sd/-

Returning Officer,

52-Kharar Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

53-S.A.S. Nagar Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

BALBIR SINGH SIDHU

HOUSE NO. 2222, PHASE 7, SAS NAGAR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : S.A.S. Nagar

Date : 11.03.2017

Sd/-

Returning Officer,

53-S.A.S. Nagar Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

54-Bassi Pathana(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

GURPREET SINGH

HOUSE NO. 109, PHASE 3-A, S.A.S NAGAR, MOHALI, PUNJAB

PIN CODE-160059

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Fatehgarh Sahib

Date : 11.03.2017

Sd/-

Returning Officer,

54-Bassi Pathana(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

55-Fatehgarh Sahib Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

KULJIT SINGH NAGRA

305, KARTAR COMPLEX, OPPOSITE DEPUTY COMMISSIONER OFFICE

FATEHGARH SAHIB

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Fatehgarh Sahib

Date : 11.03.2017

Sd/-

Returning Officer,

55-Fatehgarh Sahib Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

56-Amloh Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

RANDEEP SINGH

SEWA BHAWAN, NABHA

DISTT. PATIALA

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Fatehgarh Sahib

Date : 11.03.2017

Sd/-

Returning Officer,

56-Amloh Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

57-Khanna Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

GURKIRAT SINGH KOTLI

KOTLI HOUSE,

NEAR PWD REST HOUSE, VILLAGE BHATTIAN,

DISTT. LUDHIANA 141401

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place :Ludhiana

Date : 11.03.2017

Sd/-

Returning Officer,

57-Khanna Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

58-Samrala Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

AMRIK SINGH DHILLON

H.NO. 181, RAMA MANDI, WARD NO. 13,

TEHSIL SAMRALA, LUDHIANA

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Ludhiana

Date : 11.03.2017

Sd/-

Returning Officer,

58-Samrala Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

59-Sahnewal Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SHARANJIT SINGH DHILLON

60, PANCHSHEEL VIHAR, BAREWAL

OCTROI POST ROAD, NEAR MAGNET RESORTS, LUDHIANA

Sponsored by SHIROMANI AKALI DAL has been duly elected to fill the seat in that House from the above constituency.

Place : Ludhiana

Date : 11.03.2017

Sd/-

Returning Officer,

59-Sahnewal Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

60-Ludhiana East Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SANJEEV TALWAR

B-XXIII-4942, RAM NAGAR

SAMRALA ROAD, LUDHIANA

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Ludhiana

Date : 11.03.2017

Sd/-

Returning Officer,

60-Ludhiana East Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

61-Ludhiana South Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

BALVINDER SINGH BAINS

H.NO. 9757 STREET NO. 5

KOT MANGAL SINGH, LUDHIANA, 141003

Sponsored by LOK INSAAF PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Ludhiana

Date : 11.03.2017

Sd/-

Returning Officer,

61-Ludhiana South Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

62-Atam Nagar Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SIMARJEET SINGH BAINS

H.NO. 9757 STREET NO. 5

KOT MANGAL SINGH, LUDHIANA

Sponsored by LOK INSAAF PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Ludhiana

Date : 11.03.2017

Sd/-

Returning Officer,

62-Atam Nagar Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

63-Ludhiana Central Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SURINDER KUMAR DAWAR

B-III-327, KUCHA PANDIT BELI RAM,

NEAR POLICE STATION DARESI, LUDHIANA

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Ludhiana

Date : 11.03.2017

Sd/-

Returning Officer,

63-Ludhiana Central Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

64-Ludhiana West Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

BHARAT BHUSAN (ASHU)

50 MODEL GRAM LUDHIANA

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Ludhiana

Date : 11.03.2017

Sd/-

Returning Officer,

64-Ludhiana West Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

65-Ludhiana North Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

RAKESH PANDEY

21-C, SOUTH CITY VILLAGE AYALI KHURAD,

LUDHIANA

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Ludhiana

Date : 11.03.2017

Sd/-

Returning Officer,

65-Ludhiana North Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

66-Gill(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

KULDEEP SINGH VAID (BULARA)

H.NO. 45-I

SARABHA NAGAR, LUDHIANA

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Ludhiana

Date : 11.03.2017

Sd/-

Returning Officer,
66-Gill(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

67-Payal(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

LAKHVIR SINGH LAKHA

WARD NO. 2 PAYAL,

TEHSIL PAYAL, DISTT. LUDHIANA

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Ludhiana

Date : 11.03.2017

Sd/-

Returning Officer,
67-Payal(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

68-Dakha Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

HARVINDER SINGH PHOOLKA

C-253 DEFENCE COLONY

NEW DELHI-24

Sponsored by AAM AADMI PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Ludhiana

Date : 11.03.2017

Sd/-

Returning Officer,

68-Dakha Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

69-Raikot(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

JAGTAR SINGH JAGGA HISSOWAL

H.NO. 126, VILLAGE HISSOWAL, TEHSIL RAIKOT (LDH)

Sponsored by AAM AADMI PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Ludhiana

Date : 11.03.2017

Sd/-

Returning Officer,

69-Raikot(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

70-Jagraon(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SARVJIT KAUR MANUKE

H.NO. 2950 GOVT. QUARTERS

WARD NO. 40, LUDHIANA

Sponsored by AAM AADMI PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Ludhiana

Date : 11.03.2017

Sd/-

Returning Officer,

70-Jagraon(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

71-Nihal Singh Wala(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

MANJIT SINGH

VPO. BILASPUR, TEHSIL NIHAL SINGH WALA,

DISTT. MOGA

Sponsored by AAM AADMI PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Moga

Date : 11.03.2017

Sd/-

Returning Officer,

71-Nihal Singhwala(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

72-Bhagha Purana Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

DARSHAN SINGH BRAR

VILLAGE KHOTA, TEHSIL NIHAL SINGH WALA, DISTRICT MOGA, PUNJAB

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Moga

Date : 11.03.2017

Sd/-

Returning Officer,

72-Bhagha Purana Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

73-Moga Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

HARJOT KAMAL SINGH

SANT NAGAR MOGA

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Moga

Date : 11.03.2017

Sd/-

Returning Officer,

73-Moga Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

74-Dharamkot Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SUKHJIT SINGH

H.NO. 298, VPO LOHGARH, TEHSIL DHARAMKOT, DISTT. MOGA

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Moga

Date : 11.03.2017

Sd/-

Returning Officer,

74-Dharamkot Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

75-Zira Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

KULBIR SINGH

BASTI BUTE WALI, DAAKHLI BEHAK GUJJRAN

TEHSIL ZIRA, DISTT. FEROZEPUR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Ferozpur

Date : 11.03.2017

Sd/-

Returning Officer,

75-Zira Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

76-Ferozpur City Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

PARMINDER SINGH PINKI

H.NO.- 159 A, COURT ROAD, FEROZEPUR CANTT

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Ferozpur
Date : 11.03.2017

Sd/-
Returning Officer,
76-Ferozpur City Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

77-Ferozpur Rural(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SATKAR KAUR

VPO SHAKOOR, TEH. & DISTT FEROZEPUR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Ferozpur
Date : 11.03.2017

Sd/-
Returning Officer,
77-Ferozpur Rural(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

78-Guru Har Sahai Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

GURMEET SINGH SODHI

H NO.- 431, VILLAGE- MOHAN KE UTTAR

TEHSIL – GURU HAR SAHAI, DISTT. FEROZEPUR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Ferozpur

Date : 11.03.2017

Sd/-

Returning Officer,

78-Guru Har Sahai Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

79-Jalalabad Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SUKHBIR SINGH BADAL

VPO BADAL, TEHSIL MALOUT,

DISTT. SRI MUKTSAR SAHIB

Sponsored by SHIROMANI AKALI DAL has been duly elected to fill the seat in that House from the above constituency.

Place : Fazilka

Date : 11.03.2017

Sd/-

Returning Officer,

79-Jalalabad Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

80-Fazilka Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

DAVINDER SINGH GHUBAYA

HOUSE NUMBER-209, VILLAGE GHUBAYA

TEHSIL JALALABAD, DISTT. FAZILKA, PIN-152024

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Fazilka

Date : 11.03.2017

Sd/-

Returning Officer,

80-Fazilka Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

81-Abohar Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

ARUN NARANG

HOUSE NO. 2377, STREET NO 23

GAUSHALA ROAD ABOHAR,

DISTT. FAZILKA

Sponsored by BHARATIYA JANATA PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Fazilka

Date : 11.03.2017

Sd/-

Returning Officer,

81-Abohar Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

82-Balluana(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

NATHU RAM

H.NO. 353, WARD NO. 11,

SURAJ NAGAR MALOUT

DISTT. SRI MUKTSAR SAHIB

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Fazilka

Date : 11.03.2017

Sd/-

Returning Officer,

82-Balluana(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

83-Lambi Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

PARKASH SINGH BADAL

V&PO, BADAL, DISTT. SRI MUKTSAR SAHIB

Sponsored by SHIROMANI AKALI DAL has been duly elected to fill the seat in that House from the above constituency.

Place : Malout

Date : 11.03.2017

Sd/-

Returning Officer,

83-Lambi Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

84-Gidderbaha Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

AMRINDER SINGH @ RAJA WARRING

HOUSE NO. 252, Chak Bir Sarkar, Tehsil Muktsar,

DISTT. SRI MUKTSAR SAHIB, Pin-152026

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Gidderbaha

Date : 11.03.2017

Sd/-

Returning Officer,

84-Gidderbaha Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

85-Malout(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

AJAIB SINGH BHATTI

R/O 36, MODEL TOWN, PHASE-III, PART-II, BATHINDA

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Malout

Date : 11.03.2017

Sd/-

Returning Officer,

85-Malout(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

86-Muktsar Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

KANWARJIT SINGH

VILLAGE BARKANDI

POST OFFICE BARKANDI

DISTT. SRI MUKTSAR SAHIB

Sponsored by SHIROMANI AKALI DAL has been duly elected to fill the seat in that House from the above constituency.

Place : Sri Muktsar Sahib

Date : 11.03.2017

Sd/-

Returning Officer,
86-Muktsar Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

87-Faridkot Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

KUSALDEEP SINGH KIKI DHILLON

KOTKAPURA ROAD,

MAI GODRI FARIDKOT,

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Faridkot

Date : 11.03.2017

Sd/-

Returning Officer,
87-Faridkot Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

88-Kotkapura Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

KULTAR SINGH SANDHWAN

H.NO. 350, VPO SANDHWAN,

TEHSIL KOTKAPURA, DISTT. FARIDKOT

Sponsored by AAM ADAMI PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Faridkot

Date : 11.03.2017

Sd/-

Returning Officer,

88-Kotkapura Assembly Constituency

ELECTIONS TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

89-Jaitu(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

BALDEV SINGH

H.NO. 125 A, WARD NO. 4, JAITU,

DISTT. FARIDKOT

Sponsored by AAM AADMI PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Faridkot

Date : 11.03.2017

Sd/-

Returning Officer,

89-Jaitu(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

90-Rampura Phul Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

GURPREET SINGH KANGAR

VILLAGE KANGAR

TEHSIL PHUL, DISTT. BATHINDA

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Bathinda

Date : 11.03.2017

Sd/-

Returning Officer,

90-Rampura Phul Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

91-Bhucho Mandi(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

PRITAM SINGH KOTBHAI

VILLAGE KOT BHAI

TEHSIL GIDDERBAHA, DISTT. SRI MUKTSAR SAHIB

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Bathinda

Date : 11.03.2017

Sd/-

Returning Officer,

91-Bhucho Mandi(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

92-Bathinda Urban Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

MANPREET SINGH BADAL
VPO BADAL TEHSIL MALOUT
DISTT. SRI MUKTSAR SAHIB

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Bathinda
Date : 11.03.2017

Sd/-
Returning Officer,
92-Bathinda Urban Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

93-Bathinda Rural(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

RUPINDER KAUR RUBY
16420, Street No. 17/2
Guru Gobind Singh Nagar, BATHINDA

Sponsored by AAM AADMI PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Bathinda
Date : 11.03.2017

Sd/-
Returning Officer,
93-Bathinda Rural(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

94-Talwandi Sabo Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

PROF. BALJINDER KAUR

VILLAGE RAM TIRTH JAGGA

TEHSIL TALWANDI SABO, DISTRICT BATHINDA, PUNJAB

Sponsored by AAM AADMI PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Bathinda

Date : 11.03.2017

Sd/-

Returning Officer,

94-Talwandi Sabo Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

95-Maur Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

JAGDEV SINGH

VILLAGE SWAITCH, TEHSIL MOUR,

DISTT. BATHINDA

Sponsored by AAM ADAMI PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Bathinda

Date : 11.03.2017

Sd/-

Returning Officer,

95-Maur Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

96-Mansa Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

NAZAR SINGH MANSHAHIA
145, DAV SCHOOL STREET,
WATER WORKS ROAD, MANSA

Sponsored by AAM ADAMI PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Mansa
Date : 11.03.2017

Sd/-
Returning Officer,
96-Mansa Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

97-Sardulgarh Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

DILRAJ SINGH
VILL BHUNDER, P/O SARDULGARH,
DISTT. MANSA

Sponsored by SHIROMANI AKALI DAL has been duly elected to fill the seat in that House from the above constituency.

Place : Mansa
Date : 11.03.2017

Sd/-
Returning Officer,
97-Sardulgarh Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

98-Budhlada(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

BUDH RAM

NEAR CIVIL HOSPITAL, WARD NO. 5, BUDHLADA,

DISTT. MANSA

Sponsored by AAM AADMI PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Mansa

Date : 11.03.2017

Sd/-

Returning Officer,

98-Budhlada(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

99-Lehra Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

PARMINDER SINGH DHINDSA

VILL. UBHAWAL,

TEHSIL & DISTT. SANGRUR

Sponsored by SHIROMANI AKALI DAL has been duly elected to fill the seat in that House from the above constituency.

Place : Dhuri

Date : 11.03.2017

Sd/-

Returning Officer,

99-Lehra Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

100-Dirba(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

HARPAL SINGH CHEEMA

VILLAGE CHEEMA, PO MEEMSA

TEHSIL DHURI, DISTT. SANGRUR

Sponsored by AAM ADAMI PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Dhuri

Date : 11.03.2017

Sd/-

Returning Officer,

100-Dirba(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

101-Sunam Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

AMAN ARORA

H.NO. 131/B, WARD NO. 2, SUNAM

TEHSIL SUNAM, DISTT. SANGRUR

Sponsored by AAM ADAMI PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Dhuri

Date : 11.03.2017

Sd/-

Returning Officer,

101-Sunam Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

102-Bhadaur(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

PIRMAL SINGH DHAULA

148, DASHMESH NAGAR, SANGRUR

Sponsored by AAM AADAMI PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Barnala

Date : 11.03.2017

Sd/-

Returning Officer,

102-Bhadaur(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

103-Barnala Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

GURMEET SINGH MEET HAHER

#B-XIII/147, SAHEED JEETA SINGH NAGAR, BARNALA

Sponsored by AAM AADMI PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Barnala

Date : 11.03.2017

Sd/-

Returning Officer,

103-Barnala Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

104-Mehal Kalan(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

KULWANT SINGH PANDORI

#145, VILLAGE PANDORI, TEHSIL & DISTT. BARNALA

Sponsored by AAM AADMI PARTY has been duly elected to fill the seat in that House from the above constituency.

Place : Barnala
Date : 11.03.2017

Sd/-
Returning Officer,
104-Mehal Kalan(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

105-Malerkotla Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

RAZIA SUTANA

MALERKOTLA HOUSE, VILLAGE HATHOA, MALER KOTLA,

DISTT. SANGRUR, 148023

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Dhuri
Date : 11.03.2017

Sd/-
Returning Officer,
105-Malerkotla Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

106-Amargarh Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SURJIT SINGH DHIMAN

#266, VILLAGE DIRBA

TEHSIL SUNAM, DISTT. SANGRUR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Dhuri

Date : 11.03.2017

Sd/-

Returning Officer,

106-Amargarh Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

107-Dhuri Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

DALVIR SINGH GOLDY

WARD NO. 8A, 141 GURU TEG BAHADUR NAGAR DHURI,

TEHSIL DHURI, DISTT. SANGRUR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Dhuri

Date : 11.03.2017

Sd/-

Returning Officer,

107-Dhuri Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

108-Sangrur Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

VIJAY INDER SINGLA

SINGLA NIWAS, HARIPURA ROAD

DHURI BYPASS, SANGRUR

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Dhuri

Date : 11.03.2017

Sd/-

Returning Officer,

108-Sangrur Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

109-Nabha(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

SADHU SINGH S/O SHAHNA RAM

H.NO. 6, BIR AMLOH ,

TEHSIL AMLOH, DISTT. FATEHGARH SAHIB

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Patiala

Date : 11.03.2017

Sd/-

Returning Officer,

109-Nabha(SC) Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

110-Patiala Rural Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

BRAHM MOHINDRA

H. NO. 6, THE UPPER MALL ROAD,

PATIALA

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Patiala

Date : 11.03.2017

Sd/-

Returning Officer,

110-Patiala Rural Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

111-Rajpura Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

HARDIAL SINGH KAMBOJ

HOUSE NO. 8

SHAHEED BHAGAT SINGH COLONY, WARD NO. 12, RAJPURA

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Patiala

Date : 11.03.2017

Sd/-

Returning Officer,

111-Rajpura Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

112-Dera Bassi Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

N.K. SHARMA

H. NO. 176, VILLAGE LOHGARH, MC ZIRAKPUR, TEHSIL DERA BASSI

DISTT. SAS NAGAR PIN-140603

Sponsored by SHIROMANI AKALI DAL has been duly elected to fill the seat in that House from the above constituency.

Place : S.A.S. Nagar

Date : 11.03.2017

Sd/-

Returning Officer,

112-Dera Bassi Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

113-Ghanaur Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

THEKEDAR MADAN LAL JALALPUR

HOUSE NO. 22, NAGAR PANCHAYAT

GHANOUR, PATIALA

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Patiala

Date : 11.03.2017

Sd/-

Returning Officer,

113-Ghanaur Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

114-Sanour Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

HARINDER PAL SINGH CHANDUMAJRA

H.NO. 34, VILLAGE CHANDUMAJRA, P/O BASANTPURA,

TEHSIL RAJPURA, DISTT. PATIALA

Sponsored by SHIROMANI AKALI DAL has been duly elected to fill the seat in that House from the above constituency.

Place : Patiala

Date : 11.03.2017

Sd/-

Returning Officer,

114-Sanour Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

115-Patiala Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

AMARINDER SINGH

H.NO. 1669

NEW MOTI BAGH COLONY, PATIALA

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Patiala

Date : 11.03.2017

Sd/-

Returning Officer,

115-Patiala Assembly Constituency

ELECTION TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

116-Samana Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

RAJINDER SINGH

VILAGE ASAR PUR,

TEHSIL & DISTT. PATIALA

P/O JOGIPUR,

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Patiala

Date : 11.03.2017

Sd/-

Returning Officer,

116-Samana Assembly Constituency

ELECTIONS TO THE LEGISLATIVE ASSEMBLY OF PUNJAB STATE

117-Shutrana(SC) Assembly Constituency

In pursuance of the provisions contained in section 66 of the Representation of the people Act, 1951, read with rule 64 of the Conduct of Elections Rules, 1961, I declare that :-

NIRMAL SINGH

H.NO. 10/6 GHARAMI PATTI SAMANA, DISTT. PATIALA

Sponsored by INDIAN NATIONAL CONGRESS has been duly elected to fill the seat in that House from the above constituency.

Place : Patiala

Date : 11.03.2017

Sd/-

Returning Officer,

117-Shutrana(SC) Assembly Constituency

Sd/-

V.K. SINGH

Chief Electoral Officer and

Principal Secretary to Government of Punjab,

Department of Elections

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi – 110001

Dated: 14th March, 2017

23 Phalgun, 1938 (SAKA)

NOTIFICATION

No. 308/ECI/TERR/NS-I/PB/2017.—Whereas, in pursuance of the Notification No. Election-2017/R-490, issued by the Governor of Punjab on 11th January, 2017 under sub-section (2) of section 15 of the Representation of the People Act, 1951 (43 of 1951), a General Election has been held for the purpose of constituting a new Legislative Assembly for the State of Punjab; and

Whereas, the results of the elections in respect of all the 117 Assembly Constituencies in the said General Election have been declared by the Returning Officers concerned;

Now, therefore, in pursuance of Section 73 of the Representation of the People Act, 1951 (43 of 1951), the Election Commission of India hereby notifies the names of the Members elected from those constituencies, along with their party affiliation, if any, in the SCHEDULE to this Notification.

By Order,

Sd/-

(AVINASH KUMAR)

SECRETARY

ELECTION COMMISSION OF INDIA

**SCHEDULE TO NOTIFICATION NO. 308/ECI/TERR/NS-1/PB/2017, DATED 14.03.2017 OF
ELECTION COMMISSION OF INDIA**

STATE: PUNJAB

Serial No. and Name of Constituency	Name of Elected Member	Party Affiliation (If any)
1	2	3
1-Sujanpur	Dinesh Singh	Bharatiya Janata Party
2-Bhoa (SC)	Joginder Pal	Indian National Congress
3-Pathankot	Amit Vij	Indian National Congress
4-Gurdaspur	Barindermeet Singh Pahra	Indian National Congress
5-Dina Nagar (SC)	Aruna Chaudhary	Indian National Congress
6-Qadian	Fatehjang Singh Bajwa	Indian National Congress
7-Batala	Lakhbir Singh Lodhinangal	Shiromani Akali Dal
8-Sri Hargobindpur (SC)	Balwinder Singh	Indian National Congress
9-Fatehgarh Churian	Tript Rajinder Singh Bajwa	Indian National Congress
10-Dera Baba Nanak	Sukhjinder Singh Randhawa	Indian National Congress
11-Ajnala	Harpartap Singh	Indian National Congress
12- Raja Sansi	Sukhbinder Singh Sarkaria	Indian National Congress
13-Majitha	Bikram Singh Majithia	Shiromani Akali Dal

14-Jandiala (SC)	Sukhwinder Singh Danny Bandala	Indian National Congress
15- Amritsar North	Sunil Dutti	Indian National Congress
16- Amritsar West (SC)	Raj Kumar Verka	Indian National Congress
17- Amritsar Central	Om Parkash Soni	Indian National Congress
18-Amritsar East	Navjot Singh Sidhu	Indian National Congress
19-Amritsar South	Inderbir Singh Bolaria	Indian National Congress
20-Attari (SC)	Tarsem Singh D.C	Indian National Congress
21- Tarn Taran	Dr. Dharambir Agnihotri	Indian National Congress
22- Khem Karan	Sukhpal Singh Bhullar	Indian National Congress
23- Patti	Harminder Singh Gill	Indian National Congress
24- Khadoor Sahib	Ramanjeet Singh Sahota Sikki	Indian National Congress
25-Baba Bakala (SC)	Santokh Singh	Indian National Congress
26-Bholath	Sukhpal Singh Khaira	Aam Aadmi Party
27-Kapurthala	Rana Gurjit Singh	Indian National Congress
28-Sultanpur Lodhi	Navtej Singh	Indian National Congress
29-Phagwara (SC)	Som Parkash	Bharatiya Janata Party
30-Phillaur (SC)	Baldev Singh Khaira	Shiromani Akali Dal
31-Nakodar	Gurpratap Singh Wadala	Shiromani Akali Dal
32-Shahkot	Ajit Singh Kohar	Shiromani Akali Dal
33-Kartarpur (SC)	Chaudhary Surinder Singh	Indian National Congress
34-Jalandhar West (SC)	Sushil Kumar Rinku	Indian National Congress
35- Jalandhar Central	Rajinder Beri	Indian National Congress
36- Jalandhar North	Avtar Singh Junior	Indian National Congress
37- Jalandhar Cantt.	Pargat Singh Powar	Indian National Congress
38-Adampur (SC)	Pawan Kumar Tinu	Shiromani Akali Dal
39- Mukerian	Rajnish Kumar "Babbi"	Indian National Congress
40-Dasuya	Arun Dogra	Indian National Congress
41-Urmar	Sangat Singh Gilzian	Indian National Congress
42-Sham Chaurasi (SC)	Pawan Kumar Adia	Indian National Congress
43- Hoshiarpur	Sunder Sham Arora	Indian National Congress
44-Chabbewal (SC)	Dr. Raj Kumar	Indian National Congress
45-Garhshankar	Jai Krishan	Aam Aadmi Party
46-Banga (SC)	Sukhwinder Kumar	Shiromani Akali Dal
47-Nawan Shahr	Angad Singh	Indian National Congress
48-Balachaur	Darshan Lal	Indian National Congress
49-Anandpur Sahib	Kanwar Pal Singh	Indian National Congress
50- Rupnagar	Amarjit Singh Sandoa	Aam Aadmi Party

51-Chamkaur Sahib (SC)	Charanjit Singh Channi	Indian National Congress
52-Kharar	Kanwar Sandhu	Aam Aadmi Party
53- S.A.S. Nagar	Balbir Singh Sidhu	Indian National Congress
54- Bassi Pathana (SC)	Gurpreet Singh	Indian National Congress
55-Fatehgarh Sahib	Kuljit Singh Nagra	Indian National Congress
56-Amloh	Randeep Singh	Indian National Congress
57-Khanna	Gurkirat Singh Kotli	Indian National Congress
58-Samrala	Amrik Singh Dhillon	Indian National Congress
59-Sahnewal	Sharanjit Singh Dhillon	Shiromani Akali Dal
60-Ludhiana East	Sanjeev Talwar	Indian National Congress
61-Ludhiana South	Balvinder Singh Bains	Lok Insaaf Party
62-Atam Nagar	Simarjeet Singh Bains	Lok Insaaf Party
63- Ludhiana Central	Surinder Kumar Dawar	Indian National Congress
64- Ludhiana West	Bharat Bhushan (Ashu)	Indian National Congress
65- Ludhiana North	Rakesh Pandey	Indian National Congress
66-Gill (SC)	Kuldeep Singh Vaid (Bulara)	Indian National Congress
67- Payal (SC)	Lakhvir Singh Lakha	Indian National Congress
68-Dakha	Harvinder Singh Phoolka	Aam Aadmi Party
69-Raikot (SC)	Jagtar Singh Jagga Hissowal	Aam Aadmi Party
70-Jagraon (SC)	Sarvjit Kaur Manuke	Aam Aadmi Party
71-Nihal Singhwala (SC)	Manjit Singh	Aam Aadmi Party
72-Bhagha Purana	Darshan Singh Brar	Indian National Congress
73-Moga	Harjot Kamal Singh	Indian National Congress
74-Dharamkot	Sukhjot Singh	Indian National Congress
75-Zira	Kulbir Singh	Indian National Congress
76-Firozpur City	Parminder Singh Pinki	Indian National Congress
77- Firozpur Rural (SC)	Satkar Kaur	Indian National Congress
78-Guru Har Sahai	Gurmeet Singh Sodhi	Indian National Congress
79-Jalalabad	Sukhbir Singh Badal	Shiromani Akali Dal
80-Fazilka	Davinder Singh Ghubaya	Indian National Congress
81-Abohar	Arun Narang	Bharatiya Janata Party
82-Balluana (SC)	Nathu Ram	Indian National Congress
83-Lambi	Parkash Singh Badal	Shiromani Akali Dal
84-Gidderbaha	Amrinder Singh @ Raja Warring	Indian National Congress
85-Malout (SC)	Ajaib Singh Bhatti	Indian National Congress
86-Muktsar	Kanwarjit Singh	Shiromani Akali Dal
87-Faridkot	Kusaldeep Singh 'Kiki Dhillon'	Indian National Congress

88-Kotkapura	Kultar Singh Sandhwan	Aam Aadmi Party
89-Jaitu (SC)	Baldev Singh	Aam Aadmi Party
90-Rampura Phul	Gurpreet Singh Kangar	Indian National Congress
91-Bhucho Mandi (SC)	Pritam Singh Kotbhai	Indian National Congress
92-Bathinda Urban	Manpreet Singh Badal	Indian National Congress
93- Bathinda Rural (SC)	Rupinder Kaur Ruby	Aam Aadmi Party
94-Talwandi Sabo	Prof. Baljinder Kaur	Aam Aadmi Party
95-Maur	Jagdev Singh	Aam Aadmi Party
96-Mansa	Nazar Singh Manshahia	Aam Aadmi Party
97-Sardulgarh	Dilraj Singh	Shiromani Akali Dal
98-Budhlada (SC)	Budh Ram	Aam Aadmi Party
99-Lehra	Parminder Singh Dhindsa	Shiromani Akali Dal
100- Dirba (SC)	Harpal Singh Cheema	Aam Aadmi Party
101- Sunam	Aman Arora	Aam Aadmi Party
102- Bhadaur (SC)	Pirmal Singh Dhaura	Aam Aadmi Party
103- Barnala	Gurmeet Singh Meet Haheer	Aam Aadmi Party
104- Mehal Kalan (SC)	Kulwant Singh Pandori	Aam Aadmi Party
105-Malerkotla	Razia Sultana	Indian National Congress
106-Amargarh	Surjit Singh Dhiman	Indian National Congress
107-Dhuri	Dalvir Singh Goldy	Indian National Congress
108-Sangrur	Vijay Inder Singla	Indian National Congress
109-Nabha (SC)	Sadhu Singh	Indian National Congress
110- Patiala Rural	Brahm Mohindra	Indian National Congress
111- Rajpura	Hardial Singh Kamboj	Indian National Congress
112-Dera Bassi	N.K. Sharma	Shiromani Akali Dal
113-Ghanaur	Thekedar Madan Lal Jalalpur	Indian National Congress
114-Sanour	Harinder Pal Singh Chandumajra	Shiromani Akali Dal
115-Patiala	Amarinder Singh	Indian National Congress
116-Samana	Rajinder Singh	Indian National Congress
117-Shutrana (SC)	Nirmal Singh	Indian National Congress

Sd/-

(AVINASH KUMAR)**SECRETARY****ELECTION COMMISSION OF INDIA**

ਭਾਰਤ ਚੋਣ ਕਮਿਸ਼ਨ

ਨਿਰਵਾਚਨ ਸਦਨ, ਅਸ਼ੋਕ ਰੋਡ, ਨਵੀਂ ਦਿੱਲੀ-110001

ਮਿਤੀ :14 ਮਾਰਚ, 2017

23 ਫੱਗਣ, 1938 (ਸ਼ਕ)

ਅਧਿਸੂਚਨਾ

ਨੰ: 308/ਈਸੀਆਈ/ਟੀਈਆਰਆਰ/ਐਨਐਸ-1/ਪੀਬੀ/2017.-ਜਦੋਂ ਕਿ, ਲੋਕ ਪ੍ਰਤੀਨਿਧਤਾ ਐਕਟ, 1951 (1951 ਦਾ 43), ਦੀ ਧਾਰਾ 15 ਦੀ ਉਪਧਾਰਾ (2) ਅਧੀਨ ਪੰਜਾਬ ਦੇ ਰਾਜਪਾਲ ਵਲੋਂ ਮਿਤੀ 11 ਜਨਵਰੀ, 2017 ਨੂੰ ਜਾਰੀ ਕੀਤੀ ਗਈ ਅਧਿਸੂਚਨਾ ਨੰ. ਚੋਣ-2017/ਆਰ-490, ਦੇ ਅਨੁਸਰਣ ਵਿਚ ਪੰਜਾਬ ਰਾਜ ਲਈ ਨਵੀਂ ਵਿਧਾਨ ਸਭਾ ਗਠਿਤ ਕਰਨ ਲਈ ਆਮ ਚੋਣ ਹੋ ਚੁੱਕੀ ਹੈ; ਅਤੇ ਜਦੋਂ ਕਿ, ਉਪਰੋਕਤ ਆਮ ਚੋਣ ਵਿਚ ਸਾਰੇ 117 ਵਿਧਾਨ ਸਭਾ ਚੋਣ ਹਲਕਿਆਂ ਤੋਂ ਚੋਣ ਨਤੀਜਿਆਂ ਦਾ ਸਬੰਧਤ ਰਿਟਰਨਿੰਗ ਅਫਸਰਾਂ ਵਲੋਂ ਐਲਾਨ ਕੀਤਾ ਜਾ ਚੁੱਕਾ ਹੈ ;

ਇਸ ਲਈ, ਹੁਣ, ਭਾਰਤ ਚੋਣ ਕਮਿਸ਼ਨ ਲੋਕ ਪ੍ਰਤੀਨਿਧਤਾ ਐਕਟ, 1951 (1951 ਦਾ 43), ਦੀ ਧਾਰਾ 73 ਦੇ ਅਨੁਸਰਣ ਵਿਚ, ਉਨ੍ਹਾਂ ਚੋਣ ਹਲਕਿਆਂ ਲਈ ਚੁਣੇ ਗਏ ਮੈਂਬਰਾਂ ਦੇ ਨਾਂ ਉਨ੍ਹਾਂ ਦੇ ਸਬੰਧਤ ਦਲਾਂ ਸਹਿਤ, ਜੋ ਕੋਈ ਹੋਵੇ, ਇਸ ਦੁਆਰਾ ਅਧਿਸੂਚਿਤ ਕਰਦਾ ਹੈ।

ਬਾ: ਹੁਕਮ,

ਸਹੀ/ -

(ਅਵਿਨਾਸ਼ ਕੁਮਾਰ)

ਸਕੱਤਰ

ਭਾਰਤ ਚੋਣ ਕਮਿਸ਼ਨ

**ਭਾਰਤ ਚੋਣ ਕਮਿਸ਼ਨ ਦੀ ਅਧਿਸੂਚਨਾ ਨੰ.308/ਈਸੀਆਈ/ ਟੀਈਆਰਆਰ/ਐਨਐਸ-1/ਪੀਬੀ/2017,
ਮਿਤੀ 14.03.2017 ਦੀ ਸੂਚੀ**

ਰਾਜ ਦਾ ਨਾਂ : ਪੰਜਾਬ

ਚੋਣ ਹਲਕੇ ਦਾ ਨਾਂ ਅਤੇ ਲੜੀ ਨੰ.	ਚੁਣੇ ਗਏ ਮੈਂਬਰਾਂ ਦੇ ਨਾਂ ਸ਼੍ਰੀ/ਸ਼੍ਰੀਮਤੀ/ਕੁਮਾਰੀ	ਦਲ ਦਾ ਨਾਮ (ਜੇ ਕੋਈ ਹੈ)
1-ਸੁਜਾਨਪੁਰ	ਦਿਨੇਸ਼ ਸਿੰਘ	ਭਾਰਤੀਆ ਜਨਤਾ ਪਾਰਟੀ
2-ਭੋਆ (ਅ.ਜ.)	ਜੋਗਿੰਦਰ ਪਾਲ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
3-ਪਠਾਨਕੋਟ	ਅਮਿਤ ਵਿਜ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
4-ਗੁਰਦਾਸਪੁਰ	ਬਰਿੰਦਰਮੀਤ ਸਿੰਘ ਪਾਹੜਾ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
5-ਦੀਨਾ ਨਗਰ (ਅ.ਜ.)	ਅਰੁਨਾ ਚੌਧਰੀ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
6-ਕਾਦੀਆਂ	ਫਤਿਹਜੰਗ ਸਿੰਘ ਬਾਜਵਾ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
7-ਬਟਾਲਾ	ਲਖਬੀਰ ਸਿੰਘ ਲੋਧੀਨੰਗਲ	ਸ਼੍ਰੋਮਣੀ ਅਕਾਲੀ ਦਲ
8-ਸ਼੍ਰੀ ਹਰਗੋਬਿੰਦਪੁਰ (ਅ.ਜ.)	ਬਲਵਿੰਦਰ ਸਿੰਘ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
9-ਫਤਿਹਗੜ੍ਹ ਚੂੜੀਆਂ	ਤ੍ਰਿਪਤ ਰਜਿੰਦਰ ਸਿੰਘ ਬਾਜਵਾ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
10-ਡੇਰਾ ਬਾਬਾ ਨਾਨਕ	ਸੁਖਜਿੰਦਰ ਸਿੰਘ ਰੰਧਾਵਾ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
11-ਅਜਨਾਲਾ	ਹਰਪ੍ਰਤਾਪ ਸਿੰਘ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
12-ਰਾਜਾ ਸਾਂਸੀ	ਸੁਖਬਿੰਦਰ ਸਿੰਘ ਸਰਕਾਰੀਆ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ

13-ਮਜੀਠਾ	ਬਿਕਰਮ ਸਿੰਘ ਮਜੀਠੀਆ	ਸ਼੍ਰੋਮਣੀ ਅਕਾਲੀ ਦਲ
14-ਜੰਡਿਆਲਾ (ਅ.ਜ.)	ਸੁਖਵਿੰਦਰ ਸਿੰਘ ਡੈਨੀ ਬੰਡਾਲਾ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
15-ਅੰਮ੍ਰਿਤਸਰ ਉੱਤਰੀ	ਸੁਨੀਲ ਦੱਤੀ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
16-ਅੰਮ੍ਰਿਤਸਰ ਪੱਛਮੀ (ਅ.ਜ.)	ਰਾਜ ਕੁਮਾਰ ਵੇਰਕਾ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
17-ਅੰਮ੍ਰਿਤਸਰ ਕੇਂਦਰੀ	ਓਮ ਪ੍ਰਕਾਸ਼ ਸੋਨੀ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
18-ਅੰਮ੍ਰਿਤਸਰ ਪੂਰਬੀ	ਨਵਜੋਤ ਸਿੰਘ ਸਿੱਧੂ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
19-ਅੰਮ੍ਰਿਤਸਰ ਦੱਖਣੀ	ਇੰਦਰਬੀਰ ਸਿੰਘ ਬੁਲਾਰੀਆ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
20-ਅਟਾਰੀ (ਅ.ਜ.)	ਤਰਸੇਮ ਸਿੰਘ ਡੀ.ਸੀ.	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
21-ਤਰਨਤਾਰਨ	ਡਾ. ਧਰਮਬੀਰ ਅਗਨੀਹੋਤਰੀ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
22-ਖੇਮਕਰਨ	ਸੁਖਪਾਲ ਸਿੰਘ ਭੁੱਲਰ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
23-ਪੱਟੀ	ਹਰਮਿੰਦਰ ਸਿੰਘ ਗਿੱਲ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
24-ਖਡੂਰ ਸਾਹਿਬ	ਰਮਨਜੀਤ ਸਿੰਘ ਸਹੋਤਾ ਸਿੱਕੀ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
25-ਬਾਬਾ ਬਕਾਲਾ (ਅ.ਜ.)	ਸੰਤੋਖ ਸਿੰਘ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
26-ਭੁੱਲਥ	ਸੁਖਪਾਲ ਸਿੰਘ ਖਹਿਰਾ	ਆਮ ਆਦਮੀ ਪਾਰਟੀ
27-ਕਪੂਰਥਲਾ	ਰਾਣਾ ਗੁਰਜੀਤ ਸਿੰਘ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
28-ਸੁਲਤਾਨਪੁਰ ਲੋਧੀ	ਨਵਤੇਜ ਸਿੰਘ ਚੀਮਾਂ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
29-ਫਗਵਾੜਾ (ਅ.ਜ.)	ਸੋਮ ਪ੍ਰਕਾਸ਼	ਭਾਰਤੀਆ ਜਨਤਾ ਪਾਰਟੀ
30-ਫਿਲੌਰ (ਅ.ਜ.)	ਬਲਦੇਵ ਸਿੰਘ ਖਹਿਰਾ	ਸ਼੍ਰੋਮਣੀ ਅਕਾਲੀ ਦਲ
31-ਨਕੋਦਰ	ਗੁਰਪ੍ਰਤਾਪ ਸਿੰਘ ਵਡਾਲਾ	ਸ਼੍ਰੋਮਣੀ ਅਕਾਲੀ ਦਲ
32-ਸ਼ਾਹਕੋਟ	ਅਜੀਤ ਸਿੰਘ ਕੋਹਾੜ	ਸ਼੍ਰੋਮਣੀ ਅਕਾਲੀ ਦਲ
33-ਕਰਤਾਰਪੁਰ (ਅ.ਜ.)	ਚੌਧਰੀ ਸੁਰਿੰਦਰ ਸਿੰਘ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
34-ਜਲੰਧਰ ਪੱਛਮੀ (ਅ.ਜ.)	ਸੁਸ਼ੀਲ ਕੁਮਾਰ ਰਿੰਕੂ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
35-ਜਲੰਧਰ ਕੇਂਦਰੀ	ਰਜਿੰਦਰ ਬੇਰੀ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
36-ਜਲੰਧਰ ਉੱਤਰੀ	ਅਵਤਾਰ ਸਿੰਘ ਜੂਨੀਅਰ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
37-ਜਲੰਧਰ ਕੈਂਟ	ਪ੍ਰਗਟ ਸਿੰਘ ਪੋਆਰ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
38-ਆਦਮਪੁਰ (ਅ.ਜ.)	ਪਵਨ ਕੁਮਾਰ ਟੀਨੂ	ਸ਼੍ਰੋਮਣੀ ਅਕਾਲੀ ਦਲ
39-ਮੁਕੇਰੀਆਂ	ਰਜਨੀਸ਼ ਕੁਮਾਰੋ ਬੱਬੌ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
40-ਦਸੂਹਾ	ਅਰੁਨ ਡੋਗਰਾ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
41-ਉੜਮੂੜ	ਸੰਗਤ ਸਿੰਘ ਗਿਲਜੀਆਂ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
42-ਸ਼ਾਮ ਚੁਰਾਸੀ (ਅ.ਜ.)	ਪਵਨ ਕੁਮਾਰ ਆਦੀਆ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
43-ਹੁਸ਼ਿਆਰਪੁਰ	ਸੁੰਦਰ ਸ਼ਾਮ ਅਰੋੜਾ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
44-ਚੱਬੇਵਾਲ (ਅ.ਜ.)	ਡਾ. ਰਾਜ ਕੁਮਾਰ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
45-ਗੜ੍ਹਸ਼ੰਕਰ	ਜੈ ਕ੍ਰਿਸ਼ਨ	ਆਮ ਆਦਮੀ ਪਾਰਟੀ

46-ਬੰਗਾ (ਅ.ਜ.)	ਸੁਖਵਿੰਦਰ ਕੁਮਾਰ	ਸ਼੍ਰੋਮਣੀ ਅਕਾਲੀ ਦਲ
47-ਨਵਾਂ ਸ਼ਹਿਰ	ਅੰਗਦ ਸਿੰਘ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
48-ਬਲਾਚੌਰ	ਦਰਸ਼ਨ ਲਾਲ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
49-ਅਨੰਦਪੁਰ ਸਾਹਿਬ	ਕੰਵਰ ਪਾਲ ਸਿੰਘ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
50-ਰੂਪਨਗਰ	ਅਮਰਜੀਤ ਸਿੰਘ ਸੰਦੋਆ	ਆਮ ਆਦਮੀ ਪਾਰਟੀ
51-ਚਮਕੌਰ ਸਾਹਿਬ (ਅ.ਜ.)	ਚਰਨਜੀਤ ਸਿੰਘ ਚੰਨੀ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
52-ਖਰੜ	ਕੰਵਰ ਸੰਧੂ	ਆਮ ਆਦਮੀ ਪਾਰਟੀ
53-ਐਸ.ਏ.ਐਸ. ਨਗਰ	ਬਲਬੀਰ ਸਿੰਘ ਸਿੱਧੂ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
54-ਬੱਸੀ ਪਠਾਣਾਂ (ਅ.ਜ.)	ਗੁਰਪ੍ਰੀਤ ਸਿੰਘ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
55-ਫਤਿਹਗੜ੍ਹ ਸਾਹਿਬ	ਕੁਲਜੀਤ ਸਿੰਘ ਨਾਗਰਾ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
56-ਅਮਲੌਰ	ਰਣਦੀਪ ਸਿੰਘ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
57-ਖੰਨਾ	ਗੁਰਕੀਰਤ ਸਿੰਘ ਕੋਟਲੀ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
58-ਸਮਰਾਲਾ	ਅਮਰੀਕ ਸਿੰਘ ਢਿੱਲੋਂ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
59-ਸਾਹਨੇਵਾਲ	ਸ਼ਰਨਜੀਤ ਸਿੰਘ ਢਿੱਲੋਂ	ਸ਼੍ਰੋਮਣੀ ਅਕਾਲੀ ਦਲ
60-ਲੁਧਿਆਣਾ ਪੂਰਬੀ	ਸੰਜੀਵ ਤਲਵਾੜ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
61-ਲੁਧਿਆਣਾ ਦੱਖਣੀ	ਬਲਵਿੰਦਰ ਸਿੰਘ ਬੈਂਸ	ਲੋਕ ਇਨਸਾਫ਼ ਪਾਰਟੀ
62-ਆਤਮ ਨਗਰ	ਸਿਮਰਜੀਤ ਸਿੰਘ ਬੈਂਸ	ਲੋਕ ਇਨਸਾਫ਼ ਪਾਰਟੀ
63-ਲੁਧਿਆਣਾ ਕੇਂਦਰੀ	ਸੁਰਿੰਦਰ ਕੁਮਾਰ ਡਾਵਰ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
64-ਲੁਧਿਆਣਾ ਪੱਛਮੀ	ਭਾਰਤ ਭੂਸ਼ਣ (ਆਸੂ)	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
65-ਲੁਧਿਆਣਾ ਉੱਤਰੀ	ਰਾਕੇਸ਼ ਪਾਂਡੇ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
66-ਗਿੱਲ (ਅ.ਜ.)	ਕੁਲਦੀਪ ਸਿੰਘ ਵੈਦ (ਬੁਲਾਰਾ)	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
67-ਪਾਇਲ (ਅ.ਜ.)	ਲਖਵੀਰ ਸਿੰਘ ਲੱਖਾ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
68-ਦਾਖਾ	ਹਰਵਿੰਦਰ ਸਿੰਘ ਫੂਲਕਾ	ਆਮ ਆਦਮੀ ਪਾਰਟੀ
69-ਰਾਏਕੋਟ (ਅ.ਜ.)	ਜਗਤਾਰ ਸਿੰਘ ਜੱਗਾ ਹਿੱਸੇਵਾਲ	ਆਮ ਆਦਮੀ ਪਾਰਟੀ
70-ਜਗਰਾਉਂ (ਅ.ਜ.)	ਸਰਵਜੀਤ ਕੌਰ ਮਾਣੂਕੇ	ਆਮ ਆਦਮੀ ਪਾਰਟੀ
71-ਨਿਹਾਲ ਸਿੰਘ ਵਾਲਾ (ਅ.ਜ.)	ਮਨਜੀਤ ਸਿੰਘ	ਆਮ ਆਦਮੀ ਪਾਰਟੀ
72-ਬਾਘਾ ਪੁਰਾਣਾ	ਦਰਸ਼ਨ ਸਿੰਘ ਬਰਾੜ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
73-ਮੋਗਾ	ਹਰਜੋਤ ਕਮਲ ਸਿੰਘ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
74-ਧਰਮਕੋਟ	ਸੁਖਜੀਤ ਸਿੰਘ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
75-ਜੀਰਾ	ਕੁਲਬੀਰ ਸਿੰਘ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
76-ਫਿਰੋਜ਼ਪੁਰ ਸ਼ਹਿਰ	ਪਰਮਿੰਦਰ ਸਿੰਘ ਪਿੰਕੀ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
77-ਫਿਰੋਜ਼ਪੁਰ ਦਿਹਾਤੀ (ਅ.ਜ.)	ਸਤਕਾਰ ਕੌਰ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
78-ਗੁਰੂ ਹਰ ਸਹਾਏ	ਗੁਰਮੀਤ ਸਿੰਘ ਸੋਢੀ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ

79-ਜਲਾਲਾਬਾਦ	ਸੁਖਬੀਰ ਸਿੰਘ ਬਾਦਲ	ਸ਼੍ਰੋਮਣੀ ਅਕਾਲੀ ਦਲ
80-ਫਾਜ਼ਿਲਕਾ	ਦਵਿੰਦਰ ਸਿੰਘ ਘੁਬਾਇਆ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
81-ਅਬੋਹਰ	ਅਰੁਣ ਨਾਰੰਗ	ਭਾਰਤੀਆ ਜਨਤਾ ਪਾਰਟੀ
82-ਬਲੂਆਣਾ (ਅ.ਜ.)	ਨੱਥੂ ਰਾਮ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
83-ਲੰਬੀ	ਪਰਕਾਸ਼ ਸਿੰਘ ਬਾਦਲ	ਸ਼੍ਰੋਮਣੀ ਅਕਾਲੀ ਦਲ
84-ਗਿੱਦੜਬਾਹਾ	ਅਮਰਿੰਦਰ ਸਿੰਘ ਉਰਫ ਰਾਜਾ ਵਤਿੰਗ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
85-ਮਲੌਟ (ਅ.ਜ.)	ਅਜਾਇਬ ਸਿੰਘ ਭੱਟੀ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
86-ਮੁਕਤਸਰ	ਕੰਵਰਜੀਤ ਸਿੰਘ	ਸ਼੍ਰੋਮਣੀ ਅਕਾਲੀ ਦਲ
87-ਫਰੀਦਕੋਟ	ਕੁਸਲਦੀਪ ਸਿੰਘ ਕਿੱਕੀ ਢਿੱਲੋਂ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
88-ਕੋਟਕਪੂਰਾ	ਕੁਲਤਾਰ ਸਿੰਘ ਸੰਧਵਾਂ	ਆਮ ਆਦਮੀ ਪਾਰਟੀ
89-ਜੈਤੋਂ (ਅ.ਜ.)	ਬਲਦੇਵ ਸਿੰਘ	ਆਮ ਆਦਮੀ ਪਾਰਟੀ
90-ਰਾਮਪੂਰਾ ਫੂਲ	ਗੁਰਪ੍ਰੀਤ ਸਿੰਘ ਕਾਂਗੜ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
91-ਭੂਚੇ ਮੰਡੀ (ਅ.ਜ.)	ਪ੍ਰੀਤਮ ਸਿੰਘ ਕੋਟਭਾਈ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
92-ਬਠਿੰਡਾ ਸ਼ਹਿਰੀ	ਮਨਪ੍ਰੀਤ ਸਿੰਘ ਬਾਦਲ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
93-ਬਠਿੰਡਾ ਦਿਹਾਤੀ (ਅ.ਜ.)	ਰੁਪਿੰਦਰ ਕੌਰ ਰੂਬੀ	ਆਮ ਆਦਮੀ ਪਾਰਟੀ
94-ਤਲਵੰਡੀ ਸਾਬੋ	ਪ੍ਰੋ. ਬਲਜਿੰਦਰ ਕੌਰ	ਆਮ ਆਦਮੀ ਪਾਰਟੀ
95-ਮੌੜ	ਜਗਦੇਵ ਸਿੰਘ	ਆਮ ਆਦਮੀ ਪਾਰਟੀ
96-ਮਾਨਸਾ	ਨਾਜਰ ਸਿੰਘ ਮਾਨਸ਼ਾਹੀਆ	ਆਮ ਆਦਮੀ ਪਾਰਟੀ
97-ਸਰਦੂਲਗੜ੍ਹ	ਦਿਲਰਾਜ ਸਿੰਘ	ਸ਼੍ਰੋਮਣੀ ਅਕਾਲੀ ਦਲ
98-ਬੁਢਲਾਡਾ (ਅ.ਜ.)	ਬੁੱਧ ਰਾਮ	ਆਮ ਆਦਮੀ ਪਾਰਟੀ
99-ਲਹਿਰਾ	ਪਰਮਿੰਦਰ ਸਿੰਘ ਢੀਂਡਸਾ	ਸ਼੍ਰੋਮਣੀ ਅਕਾਲੀ ਦਲ
100-ਦਿੜੂਬਾ (ਅ.ਜ.)	ਹਰਪਾਲ ਸਿੰਘ ਚੀਮਾਂ	ਆਮ ਆਦਮੀ ਪਾਰਟੀ
101-ਸੁਨਾਮ	ਅਮਨ ਅਰੋੜਾ	ਆਮ ਆਦਮੀ ਪਾਰਟੀ
102-ਭਦੌੜ (ਅ.ਜ.)	ਪਿਰਮਲ ਸਿੰਘ ਪੌਲਾ	ਆਮ ਆਦਮੀ ਪਾਰਟੀ
103-ਬਰਨਾਲਾ	ਗੁਰਮੀਤ ਸਿੰਘ ਮੀਤ ਹੇਹਰ	ਆਮ ਆਦਮੀ ਪਾਰਟੀ
104-ਮਹਿਲ ਕਲਾਂ (ਅ.ਜ.)	ਕੁਲਵੰਤ ਸਿੰਘ ਪੰਡੋਰੀ	ਆਮ ਆਦਮੀ ਪਾਰਟੀ
105-ਮਲੇਰਕੋਟਲਾ	ਰਜ਼ੀਆ ਸੁਲਤਾਨਾ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
106-ਅਮਰਗੜ੍ਹ	ਸੁਰਜੀਤ ਸਿੰਘ ਧੀਮਾਨ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
107-ਧੂਰੀ	ਦਲਵੀਰ ਸਿੰਘ ਗੋਲਡੀ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
108-ਸੰਗਰੂਰ	ਵਿਜੈ ਇੰਦਰ ਸਿੰਗਲਾ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
109-ਨਾਭਾ (ਅ.ਜ.)	ਸਾਧੂ ਸਿੰਘ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
110-ਪਟਿਆਲਾ ਦਿਹਾਤੀ	ਬ੍ਰਹਮ ਮਹਿੰਦਰਾ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
111-ਰਾਜਪੁਰਾ	ਹਰਦਿਆਲ ਸਿੰਘ ਕੰਬੋਜ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ

112-ਡੇਰਾ ਬੱਸੀ	ਐਨ.ਕੇ. ਸ਼ਰਮਾ	ਸ਼੍ਰੋਮਣੀ ਅਕਾਲੀ ਦਲ
113-ਘਨੌਰ	ਠੇਕੇਦਾਰ ਮਦਨ ਲਾਲ ਜਲਾਲਪੁਰ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
114-ਸਨੌਰ	ਹਰਿੰਦਰਪਾਲ ਸਿੰਘ ਚੰਦੂਮਾਜਰਾ	ਸ਼੍ਰੋਮਣੀ ਅਕਾਲੀ ਦਲ
115-ਪਟਿਆਲਾ	ਅਮਰਿੰਦਰ ਸਿੰਘ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
116-ਸਮਾਣਾ	ਰਾਜਿੰਦਰ ਸਿੰਘ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ
117-ਸੁਤਰਾਣਾ (ਅ.ਜ.)	ਨਿਰਮਲ ਸਿੰਘ	ਇੰਡੀਅਨ ਨੈਸ਼ਨਲ ਕਾਂਗਰਸ

ਸਹੀ/ -
(ਅਵਿਨਾਸ਼ ਕੁਮਾਰ)
 ਸਕੱਤਰ
 ਭਾਰਤ ਚੋਣ ਕਮਿਸ਼ਨ